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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/110/2016

NAME OF THE PETITIONER(S) : M.R.Sarangapani Reddy & Another

NAME OF THE RESPONDENT(S) : Merit Inn Southern Star Pvt Ltd. & 9 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. KAVYA
MANI
TARIYANBAR

COUNSEL FOR
PETITIONERS



ORDER

Counsel for petitioner present. Counsel for respondents called but absent. Counsel for petitioner filed the affidavit submitting that notices were sent to all the respondents. But there is no reply of service of notice and still awaiting the same. Time granted for reporting the service of notice. Put up on **11.11.2016 at 10.30 A.M.**

(Ch.Mohd.Sharief Tariq)
Member (Judicial)

(K Anantha Padmanabha Swamy)
Member (Judicial)